

**Development of Various Areas in
Tamil Nadu**

*1476. SHRI R. DHANUSKODI ATHITHAN: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether Government have formulated any special scheme for the development of backward, rural and tribal areas in Tamil Nadu;

(b) if so, the details thereof;

(c) the amount allocated for the development of these areas during each of the last three years; and

(d) the number of persons in Tamil Nadu benefited therefrom category-wise and year-wise?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) to (d). The Following schemes are in operation in different parts of Tamil Nadu for development of backward, rural and tribal areas. The details are indicated below:

Second stream of Jawahar Rozgar Yojana (JRY) is being operated in six backward districts of Tamil Nadu namely (i) South Arcot: (ii) Chenglepattu: (iii) Thanjavur: (iv) Dharmapuri: (v) Chidambarnar: and (vi) Ramanathapuram. Rs. 32.55 crore have been allocated under this scheme annually for the year 1993-94 & 1994-95

Employment Assurance Scheme (EAS) is being implemented in 56 drought prone/tribal/hill area Blocks in twelve districts of Tamil Nadu allocation under this scheme in 1993-94 is Rs. 13.19 crore.

Western Ghat and Hill Area Development Programmes are being implemented in 29 Talukas in the State and allocation under these programmes in the last three years is given below:-

(Rs. Crores)	
1991-92	18.27
1992-93	18.33
1993-94	25.03

Under the second stream of Jawahar Rozgar Yojana (JRY) mandays generated were 87.89 lakh and under Employment Assurance Scheme (EAS) 10.96 lakh in 1993-94. The figures of numbers of beneficiaries under different programmes are hot maintained.

Seizure of Defence Uniforms

*1477. SHRI R. ANBARASU: Will the PRIME MINISTER be pleased to state:

(a) whether the attention of the Government has been drawn to the press report appeared in the "Times of India" dated May 25, 1994 regarding seizure of 450 new defence uniforms from the godown of a scrap dealer and arrest of five persons from the Old Fort, Allahabad;

(b) if so, the outcome of the investigations made in this regard; and

(c) the steps taken by the Government to prevent such incidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) According to the report received from the Government of Uttar Pradesh during investigation of case Crime No. 363/94 U/S. 409/ 379 IPC registered in Police Station Naini, the involvement of two stores officials and a labourer was suspected. During the transit of stores they stopped the Army vehicles on the way and shifted the defence uniforms into the vehicle of a scrap dealer, Babloo.

(c) Stricter vigil is now being kept during transit of stores from Chheoki siding to Ordnance Depot, Allahabad.

Foreign direct Investment

1478. SHRI TARIT BARAN TOPDAR: Will the PRIME MINISTER be pleased to state:

(a) the quantum of direct foreign investment actually matured during 1991-92, 1992-93 and 1993-94, sector-wise; and

(b) the total employment generated from these investment, sector-wise?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND

DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI); (a): During the years 1991, 1992, 1993 and upto June, 1994 foreign direct investment of Rs. 351.43 crores, Rs. 675.22 crores, Rs. 1786.00 crores and Rs. 1136.45 Crores respectively have actually matured. Sector-wise distribution of actual inflow of foreign direct investment is not maintained. However, a statement showing sector-wise break up of foreign investment approved during the year 1991 to 1994 (upto June) is attached.

(b) The employment opportunities likely to be generated by these projects will vary from stage to stage till they are fully implemented and, therefore, no projection can be made in this regard.

Foreign investment in the industrial sector would definitely generate additional employment opportunities. The industries, with and without foreign investment, are required to file Industrial Entrepreneurs Memoranda. Therefore, the employment projections made in these Memoranda could be indicative of size of employment likely to be generated. During the entire post-policy period upto June 1994, 14488 IEMS were filed envisaging employment opportunities for 27,69,495 persons.